HIGH COURT OF UTTARAKHAND, NAINITAL

OFFICE MEMORANDUM

No. 29 Date: 29th April, 2024.

To,

- 1. Sri Harsh Singh Jeena
- 2. Sri Laxman Singh Rawat
- 3. Sri Vidya Sagar Pant
- 4. Sri Surendra Singh Gusain

Subject: Regarding Promotion to '02' (Two) vacant posts of Joint Registrar.

For the purpose of filling up '02' (Two) vacant posts of Joint Registrar in the establishment of High Court of Uttarakhand, a Viva-voce is scheduled to be held on 08.05.2024 (Wednesday) at 05:00 P.M. in the Hall adjacent to the Conference Hall, Management Section, High Court of Uttarakhand, Nainital.

The Criteria for assessment will be as under:

(A) Viva-voce - 45 Marks

(B) Assessment of Annual Confidential Reports - 30 Marks of last 05 years

(i.e. Outstanding- o6 marks; Very Good- o5 marks; Good- o4 marks)

(C) Qualifying marks will be 50% out of total 75 Marks.

All the aforementioned Deputy Registrars of the Court are required to report 10 minutes prior to the scheduled time for the said Viva-voce on 08th May, 2024 at the designated place.

By order of Hon'ble the Chief Justice

Sd/-(Ashish Naithani)

Registrar General High Court of Uttarakhand, Nainital.

No. 2202/UHC/I-a-4/Recruitment Cell/2023 Date: 29th April, 2024.

Copy forwarded for information and necessary action to:-

- 1. P.S. to Registrar General.
- 2. Concerned Officers of the Court.
- 3. Librarian, Section Officer (Stationery) & Management Officer of the Court.
- 4. Deputy Registrar (I.T) with directions to upload the aforementioned Office Memorandum on the website of the High Court.
- 5. Guard File/Notice Board.

By Order,

Registrar (Inspection)